

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 19079/2023

(Arising out of impugned final judgment and order dated 12-12-2022 in CRWJC No. 1271/2022 passed by the High Court Of Judicature At Patna)

SANJEEV HANS

Petitioner(s)

VERSUS

THE STATE OF BIHAR &amp; ORS.

Respondent(s)

( IA No.123099/2023-CONDONATION OF DELAY IN FILING and IA No.123100/2023-EXEMPTION FROM FILING O.T. )

Date : 22-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Anoop G Choudhary, Sr. Adv.  
Mr. Kuber Boddh, Adv.  
Mr. Manish Kumar, Adv.  
Mr. Mankaran Singh, Adv.  
Mr. Vikramaditya Chauhan, Adv.  
Mr. Deepanshu, Adv.  
Mr. Kartikey, Adv.  
Mr. Harpreet Singh Bawa, Adv.  
Mr. Chand Qureshi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice to the respondents.

In the meanwhile, there shall be interim stay of the further proceedings.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)  
ASSISTANT REGISTRAR